NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 379 of 2020

IN THE MATTER OF:

Shareholder M/s J.P. Engineers Pvt. Ltd. ...Appellant

Versus

Sumit Bansal & Ors. ...Respondents

Present:

For Appellant: Mr. P Nagesh, Advocate

For Respondent: Mr. Abhishek Garg, Advocate for R-1.

Mr. A. K. Vali, Advocate for R-2.

O R D E R

(Virtual Mode)

27.07.2020 Parties have filed their Written Submissions.

List the Appeal for arguments along with I.As, if any, on **04th August, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari)
Member (Technical)

Basant B./ md/